### **NOTICE**

To avoid assemblage of persons and ensure that there is no crowd in the Court Rooms, Corridors, alleys and premises of this Appellate Tribunal, it is deemed appropriate to restrict the entry of people. It is, therefore, provided that only appeals arising under the Insolvency and Bankruptcy Code, 2016 will be listed for hearing. All Company Appeals, Competition Appeals, Contempt Petitions and Review Applications etc. likely to be listed between 17<sup>th</sup> March, 2020 to 31<sup>st</sup> March, 2020 will be taken up after 17<sup>th</sup> April, 2020 and such listing will be separately notified.

Urgent fresh matters may be mentioned before the Hon'ble Acting Chairperson. Such mentioning shall not be done by more than four Advocates at 10:30 A.M. Mentioning if exceeds four, may be made at 12.00 Noon. The Bar Members shall be requested to dissuade their clients from appearing in person. All Benches will rise at 1:00 PM on each date during the aforesaid period. Filing will be accepted up to 01:00 P.M. only and all concerned shall ensure that all defects are removed before 01:00 P.M.

By the order of Hon'ble Acting Chairperson

-sd/-

Registrar

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

### 2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 19.03.2020 (THURSDAY) <u>COURT OF CHAIRPERSON</u> 10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member(Technical)

Fo	For Orders					
	S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents	
	1.	Comp. App (AT) (Ins) No. 43 of 2020	Vikas Kasliwal Vs. SREI Equipment Finance Ltd. With	Abhishek Puri	Saikat Sarkar-R1 Neeraj Kr. Gupta-IRP	
	2.	Comp. App. (AT) (Ins) No. 1434 of 2019	Action Barter Pvt. Ltd. Vs. Srei Equipment Finance Ltd & Anr.	Ankit Kohli		

### <u>10:40 AM</u>

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member(Technical)

### **For Orders**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1236 of 2019 (For Direction)	Shri Jayaprakash Narayan Rao N.R Vs. Metrocorp Infrastructure Ltd. With	Mithun Shashank	Shank Sharma-R2 Tejas Karia-R3
2.	Comp. App. (AT) (Ins) No. 1239 of 2019	Kartik Kalevar & Ors. Vs. Metrocorp Infrastructure Ltd.	Mithun Shashank	Shank Sharma-R2 Tejas Karia-R3

### <u>10:50 AM</u>

# In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Ms. Shreesha Merla, Member(Technical)

#### **For Orders**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1115 of	Anand Murti	Mani Bhushan Sinha	
	2020 in Comp.	Vs.		
	App (AT) (Ins) No.	Soni Infratech Pvt. Ltd. & Anr.		
	1507 of 2019			
	(With Defects)			
2.	Comp. App. (AT)	Piyush Periwal.	Manish Verma	
	(Ins) No. 932 of	Vs.		
	2019 & I.A No.	Stressed Assets Stabilization Fund		
	1194 of 2020	(SASF)		

### For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 1306 of 2019	Excise and Taxation Department Sonipat, Haryana Vs. Sunstar Overseas Ltd. & Anr.	Manisha Agrawal Narain	Abhishek Anand-RP
4.	Comp. App. (AT) (Ins) No. 1506 of 2019 (With Defects)	Excise and Taxation Department Vs. Allied Strips Ltd. & Anr.	Manisha Agarwal Narain	Abhishek Anand
5.	Comp. App. (AT) (Ins) No. 433 of 2020	UCO Bnak Vs. Ramanahalli Doddabyregowda & Anr.	Partha Sil	
6.	Comp. App. (AT) (Ins) No. 450 of 2020	Government of India, Through office of the Deputy Commissioner GST & Central Excise, Balasore Division Vs. Bhuvan Madan, Resolution Professional of Ferro Alloys Corporation Ltd. & Ors.	Prasenjeet Mohapatra	Nikhil Mathure

7.	Comp. App. (AT) (Ins) No. 451 of 2020	Sun Paper Mill Ltd. Vs. S Dhanapal & Ors.	Aditya Verma	
8.	Comp. App. (AT) (Ins) No. 452 of 2020	Sushil Ansal Vs. Ashok Tripathi & Ors.	Vishvendra Tomer	

### For Admission (After Notice)

I OI IIum	(inter itorice)				
9.	Comp. App. (AT)	Pramerica ASPF-II, Cyprus Holding	Yogesh K. Jagia	Bharat K.	
	No. 247 of 2019	Ltd.			
		Vs.			
		Metrocorp Infrastructure Ltd. & Ors.			
		With			
10.	Comp. App. (AT)	Pramerica ASPF-II, Cyprus Holding	Yogesh K. Jagia	Bharat K.	
	No. 248 of 2019	Ltd.			
		Vs.			
		Metrocorp Infrastructure Ltd. & Ors.			

## Note: The Court will not sit after 01:00 PM

Copy to: -

	Notice Board Reception	By Order -sd/-
3.	Record File	
4.	Website: <u>www.nclat.nic.in</u>	Registrar